

ORDER SHEET

O.A / MA / RA / CP NO. 676 OF 20 03Applicant/s V.K. Pal and Anr. Respdts. U.C. TandonAdvocate for Applicant/s Sh. K.K. Tripathy Advocate for Respondent/s Sh. A. Das

Notes of the Registry	Orders of the Tribunal	Sheet No. <u>2</u>
	O.A. NO. 676/03 16.07.2009 Hon'ble Mr. A.K. Gaur, Member (J) Hon'ble Mr. D.C. Lakha, Member (A) List revised, none appears for the applicant. Matter relates to the year 2003. It appears that applicant has lost interest in prosecuting the matter. O.A. is dismissed in default and for non prosecution.  A.M. Manish/-  J.N.	

Contd. On Sheet No. _____